

**SUPREME COURT OF INDIA**  
**DETAILS OF THE COMMITTEES OF HON'BLE JUDGES**

*[As on 11.09.2017 at 04:50 p.m.]*

SL. No.	Subject matter dealt with by the Committee	Composition of the Committee
1.	Committee of Hon'ble Judges to advise Hon'ble the Chief Justice of India on various steps and decisions required to be taken towards construction of building on 12.19 acres land allotted to CPWD at Pragati Maidan for additional requirements of Supreme Court.	1. Hon'ble Mr. Justice ..... 2. Hon'ble Mr. Justice Ranjan Gogoi 3. Hon'ble Mr. Justice S.A. Bobde
2.	Purchase Committee.	1. Hon'ble Mr. Justice ..... 2. Hon'ble Mr. Justice J. Chelameswar 3. Hon'ble Mr. Justice Ranjan Gogoi
3.	Departmental Promotion Committee for making recommendations for promotion of Gazetted Officers.	1. Hon'ble Mr. Justice Ranjan Gogoi 2. Hon'ble Mr. Justice N. V. Ramana 3. Hon'ble Mr. Justice Arun Mishra
4.	Committee for selection of Law Clerk-cum-Research Assistants for being provided to Hon'ble Judges	1. Hon'ble Mr. Justice J. Chelameswar 2. Hon'ble Mr. Justice Kurian Joseph 3. Hon'ble Mr. Justice Adarsh Kumar Goel
5.	Committee to consider the representations from the staff for taking welfare measures, redressal of their grievances and related issues of common importance.	1. Hon'ble Mr. Justice ..... 2. Hon'ble Mr. Justice R.F. Nariman 3. Hon'ble Mr. Justice A.M. Sapre
6.	Library Committee	1. Hon'ble Mr. Justice J. Chelameswar 2. Hon'ble Mr. Justice R.K. Agrawal 3. Hon'ble Mr. Justice A.M. Sapre
7.	Security Committee	1. Hon'ble Mr. Justice N.V. Ramana 2. Hon'ble Mr. Justice Arun Mishra 3. Hon'ble Mr. Justice L. Nageswara Rao

<p><b>8. BUILDING COMMITTEE:</b></p> <p>a) To supervise and give directions on civil and electrical works to be carried out in/for (i) CGHS First Aid Post functioning in the Supreme Court premises (ii) any other part of Supreme Court Building;</p> <hr/> <p>b) For selection of all the items (Furniture, Electrical etc.) proposed to be purchased by the Registry;</p> <hr/> <p>c) To supervise and give directions on</p> <ol style="list-style-type: none"> <li>i. replacement of old and obsolete furniture/ furnishing etc. in the Chambers, residential offices of Hon'ble Judges and in the offices of the Registry</li> <li>ii. additional furniture and furnishing items/electrical items/electrical appliances etc, which may be supplied in the Chambers as well as residential offices by the Registry;</li> <li>iii. furniture and furnishing including additional furniture, if any, in CGHS First Aid Post.</li> </ol>	<ol style="list-style-type: none"> <li>1. Hon'ble Mr. Justice R.K. Agrawal</li> <li>2. Hon'ble Mrs. Justice R. Banumathi</li> <li>3. Hon'ble Mr. Justice Ashok Bhushan</li> </ol>
<p><b>9.</b> Committee for supervising the Maintenance and Upgradation and allotment of rooms in Supreme Court Transit Home-cum-Guest House.</p>	<ol style="list-style-type: none"> <li>1. Hon'ble Mr. Justice J. Chelameswar</li> <li>2. Hon'ble Mr. Justice S.A. Bobde</li> </ol>
<p><b>10.</b> Advocates-on-Record Examination Committee.</p>	<ol style="list-style-type: none"> <li>1. Hon'ble Mr. Justice Kurian Joseph</li> <li>2. Hon'ble Mr. Justice Prafulla C. Pant</li> <li>3. Hon'ble Mr. Justice Amitava Roy</li> </ol>
<p><b>11.</b> Committee for Amendments of the Supreme Court Rules.</p>	<ol style="list-style-type: none"> <li>1. Hon'ble Mr. Justice J. Chelameswar</li> <li>2. Hon'ble Mr. Justice Arun Mishra</li> <li>3. Hon'ble Mrs. Justice R. Banumathi</li> </ol>
<p><b>12.</b> Hon'ble Judges nominated to deal with PIL Matters.</p>	<ol style="list-style-type: none"> <li>1. Hon'ble Mr. Justice Madan B. Lokur</li> <li>2. Hon'ble Mr. Justice Arun Mishra</li> </ol>

13. Law Reporting Council	<ol style="list-style-type: none"> <li>1. Hon'ble the Chief Justice of India</li> <li>2. Hon'ble Mr. Justice Kurian Joseph</li> <li>3. Hon'ble Mr. Justice N.V. Ramana</li> <li>4. Attorney General for India and</li> <li>5. President, Supreme Court Bar Association</li> </ol>
14. Committee to consider cases of Accreditation of Legal Correspondents.	<ol style="list-style-type: none"> <li>1. Hon'ble Mr. Justice Ranjan Gogoi</li> <li>2. Hon'ble Mr. Justice A.M. Sapre</li> <li>3. Hon'ble Mr. Justice Prafulla C. Pant</li> </ol>
15. Judges Committee for approving allotment of Lawyers Chambers.	<ol style="list-style-type: none"> <li>1. Hon'ble Mr. Justice .....</li> <li>2. Hon'ble Mr. Justice U.U. Lalit</li> <li>3. Hon'ble Mr. Justice L. Nageswara Rao</li> </ol>
16. Supreme Court Museum Committee.	<ol style="list-style-type: none"> <li>1. Hon'ble Mr. Justice Kurian Joseph</li> <li>2. Hon'ble Mr. Justice Ashok Bhushan</li> </ol>
17. Mediation and Conciliation Project Committee.	<ol style="list-style-type: none"> <li>1. Hon'ble Mr. Justice Madan B. Lokur - <b>Chairman</b></li> <li>2. Hon'ble Mr. Justice R.F. Nariman</li> <li>3. Shri P.P. Rao, Sr. Advocate</li> <li>4. Mr. Alok Agarwal, Member Secretary, NALSA</li> <li>5. Ms. Jasmine Sharma, Member Secretary</li> </ol>
18. Supreme Court Legal Services Committee (S.C.L.S.C)	Hon'ble Mr. Justice Ranjan Gogoi - <b>Chairman</b>
19. Committee for formation of panel of Senior Advocates and Advocates-on-Record and Non Advocates-on-Record for the use of the Registry from 01-04-2016 to 31-03-2018( Amicus Curiae Panel 2016-18).	<ol style="list-style-type: none"> <li>1. Hon'ble Mr. Justice A. K. Sikri</li> <li>2. Hon'ble Mr. Justice R.F. Nariman</li> </ol>
20. Editorial Board for Court News	<ol style="list-style-type: none"> <li>1. Hon'ble Mr. Justice S.A. Bobde</li> <li>2. Hon'ble Mr. Justice Adarsh Kumar Goel</li> <li>3. Hon'ble Mr. Justice Amitava Roy</li> </ol>
21. Screening Committee for review of cases of Addl. Registrar and above for their continuance or otherwise in the service of this Registry beyond the age of 50 or 55 years.	<ol style="list-style-type: none"> <li>1. Hon'ble the Chief Justice of India</li> <li>2. Hon'ble Mr. Justice A.K. Sikri</li> <li>3. Hon'ble Mr. Justice R.K. Agrawal</li> <li>4. Hon'ble Mr. Justice Adarsh Kumar Goel</li> </ol>

<p><b>22.</b> Committee to provide the same medical facilities, which are not provided or are deficiently provided in the CGHS First Aid Post functioning in the Supreme Court Premises but are made available in the medical Unit of the High Court and to upgrade the FAP into CGHS Medical Centre.</p>	<ol style="list-style-type: none"> <li>1. Hon'ble Mr. Justice A. K. Sikri</li> <li>2. Hon'ble Mr. Justice Arun Mishra</li> <li>3. Secretary, Department of Justice, Government of India</li> <li>4. Secretary (Health), Government of India</li> </ol>
<p><b>23.</b> Composition of E-Committee. <b>(a)</b></p>	<ol style="list-style-type: none"> <li>1. Hon'ble the Chief Justice of India, <b><i>Patron-in-Chief</i></b>, eCommittee</li> <li>2. Hon'ble Mr. Justice Madan B. Lokur, <b>Judge In-charge</b></li> <li>3. Hon'ble Mr. Justice A.M. Khanwilkar, <b>Judge Member</b></li> <li>4. Hon'ble Dr. Justice D.Y. Chandrachud, <b>Judge Member</b></li> <li>5. Mr. A. Ramesh Babu, <b>Member (Management/Human Resources)</b></li> <li>6. Mr. Yashwant Anand Goswami, <b>Member (Project Management)</b></li> <li>7. Mr. A.T. Ukrani, <b>Member (Processes)</b></li> <li>8. Joint Secretary, <b>ex Officio Member (Project Management Unit, Department of Justice)</b></li> </ol>
<p><b>(b)</b> <i>Invitee Member</i> of the E-Committee.</p>	<ol style="list-style-type: none"> <li>1. Attorney General for India</li> <li>2. Solicitor General of India</li> <li>3. Hon'ble Mr. Justice Badar Durrez Ahmed, Judge, Delhi High Court.</li> <li>4. Mr. Gopal Subramaniam, Senior Advocate</li> <li>5. Representative of Bar Council of India</li> <li>6. Secretary General, Supreme Court of India</li> <li>7. Secretary, Department of Electronics &amp; Information Technology (DeitY), Ministry of Communications and Information Technology, Government of India.</li> </ol>

	<ol style="list-style-type: none"> <li>8. Secretary, Department of Justice, Ministry of Law &amp; Justice, Government of India.</li> <li>9. Mission Director, eGovernance, DeitY.</li> <li>10. Director General, National Informatics Centre (NIC).</li> <li>11. Director General, Centre for Development of Advanced Computing (CDAC).</li> <li>12. Joint Secretary (Plan Finance-II), Department of Expenditure, Ministry of Finance, Govt. of India.</li> <li>13. Joint Secretary and Mission Leader, eCourts MMP, Department of Justice.</li> </ol>
<b>24.</b> Committee for Computerization of Supreme Court Of India	<ol style="list-style-type: none"> <li>1. Hon'ble The Chief Justice of India</li> <li>2. Hon'ble Mr. Justice Madan B. Lokur</li> <li>3. Hon'ble Mr. Justice A.M. Khanwilkar</li> <li>4. Hon'ble Dr. Justice D.Y. Chandrachud</li> </ol>
<b>25.</b> Committee of Hon'ble Judges to consider the proposal in regard to future plans of expansion and increase in the number of Court Rooms etc.	<ol style="list-style-type: none"> <li>1. Hon'ble Mr. Justice Ranjan Gogoi</li> <li>2. Hon'ble Mr. Justice S.A. Bobde</li> <li>3. Hon'ble Mr. Justice N.V. Ramana</li> </ol>
<b>26.</b> Hon'ble Judge nominated to hear Arbitration Petitions under Section 11 of the Arbitration and Conciliation Act, 1996.	As per roster

<p><b>27.</b> Supreme Court Gender Sensitisation and Internal Complaints Committee (GSICC) <i>(Dated August 02, 2017)</i></p>	<ol style="list-style-type: none"> <li>1. Hon'ble Mrs. Justice R. Banumathi - <b><i>Chairperson</i></b> Judge, Supreme Court of India</li> <li>2. Hon'ble Mr. Justice A.M. Khanwilkar - <b><i>Member</i></b> Judge, Supreme Court of India</li> <li>3. Mrs. Seema Rani Dua, Addl. Registrar - <b><i>Member Secretary</i></b> [Officer in service of the Supreme Court of India]</li> <li>4. Ms. Indu Malhotra - <b><i>Member</i></b> Sr. Advocate [Sr. Member of the Supreme Court Bar]</li> <li>5. Ms. Madhu Chauhan - <b><i>Member</i></b> (Representative of Supreme Court Bar Clerks' Association)</li> <li>6. Ms. Bharti Ali - <b><i>Member</i></b> Co-Director, HAQ : Centre for Child Rights, New Delhi [Nominee of Hon. the Chief Justice of India under Clause 4(2)(f)]</li> <li>7. Prof. (Dr.) G. Mohan Gopal - <b><i>Member</i></b> Director, Rajiv Gandhi Institute for Contemporary Studies, New Delhi. [Nominee of Hon. the Chief Justice of India under Clause 4(2)(h)]</li> <li>8. Mr. P.P. Malhotra - <b><i>Member</i></b> Sr. Advocate and Former Additional Solicitor General, (Senior Member of the Supreme Court Bar Association) [Nominee of Hon'ble the Chief Justice of India under Clause 4(2)(h)]</li> </ol>
<p><b>28.</b> Committee for bringing improvement in the functioning of the Supreme Court.</p>	<ol style="list-style-type: none"> <li>1. Hon'ble Mr. Justice J. Chelameswar</li> <li>2. Hon'ble Mr. Justice Kurian Joseph</li> <li>3. Hon'ble Mr. Justice A.K. Sikri</li> </ol>

29. Arrears Committee for Supreme Court of India	1. Hon'ble Mr. Justice Adarsh Kumar Goel 2. Hon'ble Mr. Justice A.M. Khanwilkar
30. Arrears Committee for High Courts	1. Hon'ble Mr. Justice Adarsh Kumar Goel 2. Hon'ble Mr. Justice A.M. Khanwilkar
31. Committee for sensitization of Family Court matters (11.09.2017)	1. Hon'ble Mr. Justice Kurian Joseph 2. Hon'ble Ms. Justice Indira Banerjee, Chief Justice, High Court of Judicature at Madras 3. Hon'ble Mr. Justice D.N. Patel Acting Chief Justice, High Court of Jharkhand
32. Committee to supervise the functioning of CGHS First Aid Post, Supreme Court, and to take measures for its upgradation.	1. Hon'ble The Chief Justice of India 2. Hon'ble Mr. Justice N.V. Ramana 3. Hon'ble Dr. Justice D.Y. Chandrachud
33. Committee to oversee the maintenance of Supreme Court building and precinct.	1. Hon'ble Mr. Justice R.K. Agrawal
34. Committee to oversee the process of scanning, digitization, preservation of case records and matters related thereto.	1. Hon'ble Mr. Justice Madan B. Lokur 2. Hon'ble Mr. Justice S.A. Bobde
35. Committee to make a study on the pollution menace in the Supreme Court premises and to recommend preventive measures.	1. Hon'ble Mr. Justice R.K. Agrawal 2. Hon'ble Mrs. Justice R. Banumathi
36. Committee to Tracing the Historical Background of Supreme Court and Different High Courts in the Country.	1. Hon'ble Mr. Justice S.A. Bobde 2. Hon'ble Mr. Justice Rohinton Fali Nariman 3. Hon'ble Mr. Justice Uday Umesh Lalit
37. Restatement of Indian Law Projects Committee	1. Hon'ble the Chief Justice of India - <b>Chief Patron</b>
	2. Hon'ble Mr. Justice Kurian Joseph - <b>Chairman</b>
	3. Hon'ble Mr. Justice A.K. Sikri - <b>Member</b>
	4. Hon'ble Mr. Justice Badar Durrez Ahmed, Judge, High Court of Delhi - <b>Member</b>

	5. Hon'ble Mr. Justice Surya Kant, Judge, Punjab & Haryana High Court	- <b>Member</b>
	6. Chairman, Academic Council Indian Law Institute	- <b>Member</b>
	7. Chairman, Research Committee Indian Law Institute	- <b>Member</b>
	8. Director, Indian Law Institute	- <b>Member</b>
	9. Member, Commission on Centre-State Relations	- <b>Member</b>
	10. Mr. Ranjit Kumar, Solicitor General of India	- <b>Member</b>
	11. Mr. Gopal Subramaniam, Senior Advocate, Supreme Court of India	- <b>Member</b>
	12. Mr. Pravin H. Parekh, Senior Advocate- Supreme Court of India	- <b>Member</b>
	13. Prof. S. Sivakumar - Indian Law Institute	- <b>Member</b>
<b>38.</b>	<b>Following Three Editorial Committees subordinate to the above committee:-</b>	
<b>(I)</b>	Committee for study on Direct-Indirect Taxes and Allied Subjects on Taxation	<ol style="list-style-type: none"> <li>1. Hon'ble Mr. Justice A.K.Sikri, Judge, Supreme Court of India - <b>Chairman</b></li> <li>2. Mr. Ranjit Kumar Solicitor General of India - <b>Member</b></li> <li>3. Mr. K.V. Viswanathan, Senior Advocate, Supreme Court of India - <b>Member</b></li> <li>4. Prof. S. Sivakumar Indian Law Institute - <b>Co-ordinator</b></li> </ol>
<b>(II)</b>	Committee for study on Constitutional Laws and Allied Subjects	<ol style="list-style-type: none"> <li>1. Hon'ble Mr. Justice Madan B. Lokur Judge, Supreme Court of India - <b>Chairman</b></li> <li>2. Mr. P.P. Rao, Senior Advocate- Supreme Court of India - <b>Member</b></li> <li>3. Mr. Krishnan Venugopal, Senior Advocate, Supreme Court of India - <b>Member</b></li> <li>4. Prof. S. Sivakumar Indian Law Institute, <b>Co-Ordinator</b></li> </ol>



<p><b>(III)</b> Committee for study on Criminal Laws and Allied Subjects</p>	<ol style="list-style-type: none"> <li>1. Hon'ble Mr. Justice Uday U. Lalit Judge, Supreme Court of India - <b>Chairman</b></li> <li>2. Mr. Raju Ramachandran, Senior Advocate, Supreme Court of India - <b>Member</b></li> <li>3. Mr. Sidharth Luthra, Senior Advocate, Supreme Court of India - <b>Member</b></li> <li>4. Prof. S. Sivakumar Indian Law Institute - <b>Co-Ordinator</b></li> </ol>
<p><b>39</b> Committee to oversee implementation of suggestions by the Supreme Court Bar Association (SCBA).</p>	<ol style="list-style-type: none"> <li>1. Hon'ble Mr. Justice ..... - <b>Chairman</b></li> <li>2. Hon'ble Mr. Justice R.F. Nariman - <b>Member</b></li> <li>3. Hon'ble Mr. Justice A.M. Sapre - <b>Member</b></li> <li>4. Hon'ble Dr. Justice D.Y. Chandrachud - <b>Member</b></li> </ol>

## DETAILS OF THE COMMITTEES OF OFFICERS

[As on 19.08.2017 at 10:00 a.m.]

SL. No.	Subject matter dealt with by the Committee	Composition of the Committee
1.	Screening Committee to consider the question of continuance or otherwise of Officers upto the rank of Deputy Registrar and other members of the staff of the Registry in service beyond the age of 50 years or 55 years or on completing a specified length of service.	1. Secretary General 2. Shri Chirag Bhanu Singh, Registrar 3. Shri Rajesh Kumar Goel, Registrar
2.	Departmental Promotion Committee for making recommendations for promotion of Non-Gazetted Staff.	1. Shri Rajesh Kumar Goel, Registrar 2. Shri Kapil Kumar Mehta, Registrar 3. Shri Deepak Jain, Registrar
3.	Internal Complaints Committee under Section 4 of the Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Act, 2013.	1. Ms. Rita Chopra, Additional Registrar <b>- Presiding Officer</b> 2. Shri Dinesh Kumar, Deputy Registrar <b>- Member</b> 3. Ms. Kanchan Jain, Deputy Registrar - <b>Member</b> 4. Ms. Devika Gujral, Assistant Editor, SCR - <b>Member</b> 5. Ms. Ritu Bala Puri, Advocate - <b>Member</b> Executive, SCBA
4.	Committee for Tender opening/ inspection of purchase of all items of the value of more than Rs. 20,001/- for a period of i.e. from 19.08.2017 to 18.11.2017	1. Mr. Monoj Sen, Addl. Registrar 2. Dr. Sushil Kumar Sharma, Assistant Registrar 3. Mr. J.S. Negi, Branch Officer
5.	Committee for Tender opening/ inspection of purchase of all items of the value exceeding Rs. 5,001/- to 20,000/- for a period of i.e. from 19.08.2017 to 18.11.2017	1. Mr. Rakesh Sharma, Deputy Registrar (PRO) 2. Mr. Likhi Chand Bonsle, Assistant Registrar 3. Mr. Sandeep Bhatnagar, Branch Officer
6.	Committee for inspection of purchases of all items of the value upto Rs. 5,000/- for a period of i.e. from 19.08.2017 to 18.11.2017	1. Mr. Kailash Chandra, Branch Officer 2. Mr. Manju Pant, Branch Officer

<p><b>7.</b> Committee for opening of sealed quotation of the travel agent for purchase of air tickets for official tours of Hon'ble the CJI and Hon'ble Judges.</p>	<p>1. Mr. Kapil Mehta, Registrar 2. Mr. Sanjay Parihar, Registrar</p>
<p><b>8.</b> Committee for screening the eligible employees for extending the benefits of financial upgradation under the MACP Scheme.</p>	<p>1. Shri Chirag Bhanu Singh, Registrar 2. Shri ....., Registrar 3. Shri Pradeep Kumar Sharma, Addl. Registrar</p>
<p><b>9.</b> Committee for inspecting the entire godown and for comprehensive stock verification to maintain transparency.</p>	<p>Ms. Rita Chopra, Additional Registrar</p>
<p><b>10.</b> Committee to examine the requests from the dependants of deceased Court Servants for appointment on compassionate grounds.</p>	<p>1. Shri Chirag Bhanu Singh, Registrar 2. Shri Sanjay Parihar, Registrar 3. Shri ....., Registrar</p>
<p><b>11.</b> Condemnation Committee <i>[updated 12.08.2017]</i></p>	<p>1. Mr. Harvinder Singh, Addl. Registrar 2. Mr. K.R. Malhotra, Deputy Registrar 3. Mr. Vijay Kumar Aggarwal, Deputy Registrar</p>
<p><b>12.</b> Committee to monitor, supervise the maintenance and all affairs relating to Supreme Court Museum for its effective management.</p>	<p>1. Mr. Ashok Sharma, Addl. Registrar 2. Colonel K.B. Marwaha, Addl. Registrar</p>
<p><b>13.</b> Committee to supervise the internal beautification of the premises</p>	<p>1. Shri Pradeep Sharma, Addl. Registrar 2. Shri Ashok Sharma, Addl. Registrar 3. Shri R.K. Srivastava, Addl. Registrar</p>
<p><b>14.</b> Committee for Grievance Redressal Cell in the Registry</p>	<p>1. Shri Deepak Jain, Registrar 2. Shri BLN Achary, Addl. Registrar 3. Dr. Sushil Kumar Sharma, Asstt. Registrar</p>

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